

**Annexure**  
**Name of the corporate debtor: E Commerce Magnum Solution Limited; Date of commencement of CIRP: 01.07.2024 ; List of creditors as on 15/09/2025**  
**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**  
**(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	01.07.2024	5,07,72,35,018	5,07,72,35,018	Financial Debt - 2 Loans given. Term loan 1 - Rs.3,07,47,10,783/- and Term loan 2 - Rs.2,00,25,24,235/-	5,07,72,35,018	-	No	100.00%	-	-	-	-	-
	<b>Total</b>	-	<b>5,07,72,35,018</b>	<b>5,07,72,35,018</b>	-	<b>5,07,72,35,018</b>	-	-	<b>100.00%</b>	-	-	-	-	-



**MR. PANKAJ R. MAJITHIA**  
**E COMMERCE MAGNUM SOLUTION LIMITED**

*[Signature]*

**RESOLUTION PROFESSIONAL**